

Name of the Corporate Debtor: JBM SHELTERS PRIVATE LIMITED (IN LIQUIDATION) (CIN : U45200TN2006PTC060909)
Date of Commencement of CIRP: 07th September 2021; Date of Commencement of Liquidation: 12th September 2023

LIST OF STAKEHOLDERS AS ON 11TH NOVEMBER 2023

Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation Process) Regulations, 2016

Annexure 3 - List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No	Name of the Creditor	Details of Claim Received			Details of Claim Admitted					Amount in Rs.				
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?	% of Voting Share in SCC	Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	IIFL Home Finance Ltd	09-10-2023	1,75,56,329	1,70,91,041	Term Loan	1,70,91,041	-	No	0.931%	-	-	4,65,288	-	Note 1
	TOTAL		1,75,56,329	1,70,91,041		1,70,91,041			0.931%			4,65,288		

Note:

1. The Liquidator determined the claim of IIFL Home Finance Limited as "Financial Creditor", Secured to the extent of Rs. 1,70,91,041/- (Rs. 1,34,36,090/- & Rs. 36,54,951/-) and Unsecured to the extent of Rs. 41,99,076/-. Secured admitted portion relates to two loan accounts 707228 and 740514. Unsecured admitted portion relates to loan account 941242. The Secured portion of admitted amount reflects in Annexure 3 and the unsecured portion of the admitted amount reflects in Annexure 4. The Liquidator has captured the respective loan amounts claimed, admitted and rejected in Annexure 3 and Annexure 4. However, the claimant has claimed all the three loans as Secured for Rs. 2,18,93,752/-. The claimant has informed that they are not willing to relinquish the Security interest and the same was taken into account by the Liquidator for the admitted Secured portion. Security interest of IIFL is as follows: Commercial Space measuring 5420 Sqft in the Second Floor Southern Towers A- Block No. 59, GST Road, Kilambakkam, Chennai - 600 116 together with an undivided 1740 Sqft., share in the land measuring 1 Acre 38 cents, Comprised in S No.155/A-1B (as per Patta Extract 115A/1B1), Kilambakkam Village, situated at GST Road, Kilambakkam, Chenglepet Taluk, Kancheepuram District, and the land bounded on the North by: Property belongs to M/s.Majeed Textiles Dyeing & Printing Mills Factory, South by: lothi Central Pipe Works, in S No.154/B East by: GST Road; West by: Railway Line; Lying within the Registration District of South Chennai and Sub Registration District of Guduvancheri. 2

For JBM SHELTERS PRIVATE LIMITED



S. VENKATARAMAN
Liquidator

Regn. No. IBBI/PA-002/IP-N01068/2020-21/13433